

Disposed matter

Memo filed by
Mr. S. B. Jena, ASC
for Consideration.

Bench

by
29/7/02

Copy of order
dt. 10/7/02 & 30/7/02
issued to Mr. S. B. Jena,
ASC.

by
31/7/02
S.O.

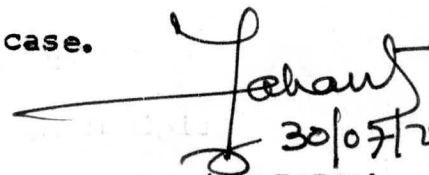
DA 596/02

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ORDER DATED : 30.7.2002.

In the second order of 10.7.2002
it was wrongly mentioned to supply copies of the
order to Mr. A. K. Bose, learned SSC, although Mr. S. B. Jena,
learned ASC was representing the case on behalf
of the Respondents on that day. Therefore, for
all purposes it be recorded that Mr. S. B. Jena, learned
ASC was appearing for the Respondents in this case.

A copy of this order be handed over to
Shri S. B. Jena, learned ASC, ~~for the~~ who was appearing
for the Respondents in this case.


30/07/2002
MEMBER (JUDICIAL)